

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**WORKSHOP ON –  
KEY ISSUES RELATING TO LAND ACQUISITION LAWS  
(Through online and other modes of communications)**

**DATE: 17<sup>th</sup> July, 2021**

**PROGRAMME**

<b>SESSIONS</b>	<b>TIME</b>	<b>TOPICS</b>
I	10.30 am to 10.40 am	Inaugural session & overview of the Workshop  By: <b>Director, MPSJA</b>
II	10.45 am to 12.00 noon	Journey of Land Acquisition – From Notification to Award (Issues U/s 4, 9, 11, 18, 23 & 25 of Land Acquisition Act, 1894 )  By: <b>Shri Dharendra Singh, Faculty Member (Sr.), MPSJA</b>
<b>TEA BREAK (12.00 noon to 12:15 pm)</b>		
III	12.15 pm to 1.30 pm	(i) Issues U/s 28-A, 30, 51, 51-A of Land Acquisition Act, 1894  (ii) An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013  By: <b>Director, MPSJA</b>

Note: The Time Table is subject to change as per exigencies.

**DIRECTOR**